



Mr. Rishi Bhatnagar, learned Counsel for the Respondent prays for and is allowed two weeks' time to file reply affidavit along with Vakalatnama. Rejoinder, if any, may be filed by the Appellant within two weeks thereof.

Post the case 'for Admission (After Notice)' on **17<sup>th</sup> October, 2019**.

[Justice S.J. Mukhopadhaya]  
Chairperson

(Kanthi Narahari)  
Member(Technical)

*Akc/Sk*